2009 HIGH COURT, APPELLATE SIDE, CALCUTTA

NOTIFICATION

No.8847 A

The 28th October, 2009

It is hereby notified that the following sixteen (16) Candidates recruited by way of direct recruitment from amongst the Members of the Bar are posted on probation as Additional District & Sessions Judge in the Cadre of District Judge (Entry Level) in the West Bengal Judicial Service on temporary and provisional basis pending Police Verification Report and the Medical Examination Report in the respective District Head Quarters under which they reside (except the candidate under Serial No. 7) as mentioned against each of them.

S1.	NAME OF THE OFFICER	STATION/DISTRICT
No.		
01.	Sri Sugato Majumdar	Alipore/24-Pgs(S)
02.	Smt. Ananya Bandyopadhyay	Alipore/24-Pgs(S)
03.	Sri Biswaroop Chowdhury	Barasat/24-Pgs(N)
04.	Sri Partha Sarathi Sen	Barasat/24-Pgs(N)
05.	Smt. Rai Chattopadhyay	Chinsurah/Hooghly
06.	Sri Prasenjit Biswas	Krishnagar/Nadia
07.	Sri Uday Kumar	Malda Sadar/Malda
08.	Smt. Jayashree Banerjee	Alipore/24-Pgs(S)
09.	Sri Bivas Pattanayak	Barasat/24-Pgs(N)
10.	Sri Atanu Roy	Burdwan Sadar/Burdwan
11.	Sri Subhendu Samanta	Tamluk/Purba Medinipur
12.	Sri Ajoy Kumar Gupta	Alipore/24-Pgs(S)
13.	Sri Supratim Bhattacharya	Howrah Sadar/Howrah
14.	Sri Partha Sarathi Chatterjee	Chinsurah/Hooghly
15.	Smt. Chaitali Chatterjee (Das)	Barasat/24-Pgs(N)
16.	Sri Siddhartha Kanjilal	Chinsurah/Hooghly

The above postings on probation are in the interest of Public Service. Notifications containing detailed instructions will follow.

By Order,

Sd/-

R.N. Bhattacharya Registrar (Judicial Service)